

ITEM NO.6
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS. Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS. Respondent(s)

Date : 09-12-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. K. Verma, AOR

For Respondent(s)

Mr. Anurag Tomar, Adv.

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Not connected.

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars of respondent Nos.9(i) and 9(ii)
within two weeks. If fresh steps are not taken with fresh
particulars within two weeks, Registry to process the matter
for listing before the Hon'ble Judge in Chamber for orders.
If fresh steps are taken with fresh particulars within two
weeks, be processed as per rules and the matter be listed
before this Court again on 18.1.2021.

ANIL LAXMAN PANSARE
Registrar